

[Shri Shyam Dhar Misra]

- (ii) Annual Report of the Indian Central Coconut Committee for the year 1963-64 (Hindi version).
- (iii) Notification SRO No. 215/66 published in Kerala Gazette dated the 31st May, 1966, making certain amendments to the Kerala Land Assignment Rules, 1964, under sub-section (3) of section 7 of the Kerala Government Land Assignment Act, 1960, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of the President, in relation to the State of Kerala.

[Placed in Library. See No. LT-6457/66 to LT-6459/66]

**KERALA PANCHAYATS (CONDUCT OF DISPENSARIES) RULES, 1966 AND NOTIFICATIONS UNDER SECTION 3 OF ESSENTIAL COMMODITIES ACT, 1955**

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Shinde):** Sir, I beg to lay the following on the Table:—

- (1) A copy of the Kerala Panchayats (Conduct of Dispensaries) Rules, 1966, published in Notification S.R.O. No. 180/66 in Kerala Gazette dated the 3rd May, 1966, under sub-section (3) of section 130 of the Kerala Panchayats Act, 1960, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of the President, in relation to the State of Kerala.

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- (2) A copy each of the following Notifications under sub-section

(6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Sugar (Control) Order, 1966, published in Notification No. G.S.R. 912 in Gazette of India dated the 10th June, 1966.
- (ii) The Delhi Sugar (Restriction on Sale and Possession) order, 1966, published in Notification No. G.S.R. 913 in Gazette of India dated the 10th June, 1966.
- (iii) G.S.R. 914 published in Gazette of India dated the 10th June, 1966.

- (iv) G.S.R. 915 published in Gazette of India dated the 10th June, 1966.

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**श्री गुलशन :** स्पीकर साहब, मैं ने जो काल-एटेंशन नोटिस दिया था, उसका मुझे उत्तर नहीं मिला।

**अध्यक्ष महोदय :** आप मुझे लिखकर भेज दीजिये।

**श्री गुलशन :** मैंने पहले ही लिख कर दिया हुआ है।

**अध्यक्ष महोदय :** उसका फैसला मैंने कर दिया है।

**श्री गुलशन :** मैंने काल एटेंशन नोटिस लिख कर दिया है, और क्या लिख कर दूँ।

12.16 hrs.

**QUESTION OF PRIVILEGE RAISED BY SHRI KAMATH ON 13-5-1966, AGAINST P.T.I.**

**Mr. Speaker:** The House will recall that on the 11th and 12th May, 1966, a question of privilege was sought to be raised by Shrimati Renu Chakravartty and others regarding a news report